

e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008/ 6264 /A.

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri Ito Basar,
The District & Sessions Judge,
East Sessions Division, Tezu.

Dated Guwahati 2nd November 2018.

Sub:- Casual Leave with station leave permission.

Ref:- letter No.D&SJ/TEZU/STENO-01/2016/2437, dated 29.10.2018

Sir,

With reference to the above, I am directed to inform you that you been granted Casual Leave for three (3) days on 29.10.2018, 30.10.2018 and 31.10.2018 with station leave permission, as prayed for.

Yours faithfully,

JOINT REGISTRAR (VIGILANCE),